

compensation under any insurance schemes or any law/public statute.

**Dual Price Scheme for Cotton Purchasers by Cotton Corporation of India**

4758. SHRI JAGANNATH PATNAIK : Will the Minister of SUPPLY AND TEXTILES be pleased to state :

(a) whether Government propose a 'dual' price scheme for cotton purchasers by the Cotton Corporation of India to provide relief to both growers and mills; and

(b) if so, the details regarding the scheme of Government in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF SUPPLY AND TEXTILES (SHRI CHANDRASHEKHER SINGH): (a) and (b). It has been stipulated in the new textile policy announced by Government on the 6th June, 1985 that the cotton grower shall always be assured off-take of their produce at remunerative prices and cotton needed by the textile industry would be made available in adequate quantity and at reasonable prices. The role and functions of the Cotton Corporation of India would be reformulated to include the price stabilisation operations.

**Capital Equipments Held by GSI**

4759. SHRI SODE RAMAIAH : Will the Minister of STEEL, MINES AND COAL be pleased to state :

(a) the capital equipments held by Geological Survey of India and what is the total investment made in them;

(b) how many of them were acquired during the last ten years;

(c) the percentage of utilisation of such machinery or equipment;

(d) whether there is any proposal to dispose of those equipments/machinery whose capacity utilisation is less than 50 per cent; and

(e) if so, the details thereof ?

THE MINISTER OF STEEL, MINES AND COAL (SHRI VASANT SATHE) : (a) The equipment acquired by Geological Survey of India, which is a scientific organisation, is not capitalised and hence the expenditure on acquiring such equipment is not treated as "investment";

(b) to (e). Do not arise.

**Disbursement of Loans to Weaker Sections in Gujarat**

4760. SHRI AMARSINH RATHAWA : Will the Minister of FINANCE be pleased to state :

(a) the names of the banks which have been entrusted with the disbursement of loan to the poor section of the Society in the Country particularly in Gujarat State ;

(b) the amount disbursed through these banks during the last three years in Gujarat, District-wise:

(c) whether Government have received any complaints in regard to disbursement of loan to the needy persons;

(d) if so, the details thereof; and

(e) the methods adopted for the disbursement of these loans and how it will be recovered ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) All Commercial, Co-operative and Regional Rural Banks provide credit to the poor sections of the Society in all the States including Gujarat.

(b) Total term credit disbursed during the last three years under the Integrated Rural Development Pro-